

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 101

IA No.2459/99/2023
And
CP(IB) No. 360/Chd/Pb/2022

IN THE MATTER OF:

State Bank of India

...Petitioner

Vs.

Anil Satia

...Respondent

Under Section: 95, IBC 2016, Rule 11 of NCLT, 2016

Order delivered on 08.05.2024

CORAM:

SH. UMESH KUMAR SHUKLA
HON'BLE MEMBER (T)

SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)

PRESENT:

For the Petitioner : Mr. Baldev Singh Badhran, Advocate

For the Respondent/
Personal Guarantor : Mr. Manish Jain, Advocate

For the RP : None

ORDER

It is seen that Registry has not complied with the order passed for by this Bench on 11.09.2023 vide which the "State Bank of India" applicant has been substituted with "Prudent Arc Limited" on the basis of assignment agreement and Registry was directed to place on record the amended memo of parties in the main petition but till today the same title is going. Let a copy of this order be given to the Assistant Registrar today itself and he is directed to file a report as to why this order dated 11.09.2023

was not complied with and fix the responsibility of the official concerned for non-compliance within next two days before HOD for further necessary action.

IA No.2459/99/2023

This application has been filed to place on record the report under Section 99 of the Code filed by RP. The same is taken on record subject to just exceptions and IA No.2459/99/2023 is ***disposed of*** and be tagged with main petition for reference purpose.

CP(IB) No. 360/Chd/Pb/2022

It is jointly stated by Ld. Counsels for the parties that the matter is under settlement and is most likely to be settled before next date of hearing. If the matter is not settled within 15 days, Ld. counsel for the personal guarantor is directed to file objections within next two weeks with a copy in advance to the counsel opposite. Response to the objections, if any, be filed within one week thereafter, with a copy in advance to the counsel opposite. List the matter on 08.07.2024.

-Sd/-
(UMESH KUMAR SHUKLA)
MEMBER (T)

-Sd/-
(HARNAM SINGH THAKUR)
MEMBER (J)

Pooja